

SCHEDULE-II

[See Rule 3(2)]

Form 1

List of cases e-filed during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL	NIL	NIL	NIL
2	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	Ex.P-54/2023	Shriram Finance Company Ltd – Vs. Suresh Behera and another	B.P Sarangi	9938644099	bikrantp@gmail.com	03.03.2023	03.03.2023
			Ex.P-55/2023	Shriram Finance Company Ltd – Vs- Dibakar Sahoo and another	B.P Sarangi	9938644099	bikrantp@gmail.com	03.03.2023	03.03.2023
			Ex.P-56/2023	Shriram Finance Company Ltd – Vs- Gurubari Samal and another	B.P Sarangi	9938644099	bikrantp@gmail.com	03.03.2023	03.03.2023
			Ex.P-57/2023	Shriram Finance Company Ltd – Vs- Hare Krushna Sahoo and another	B.P Sarangi	9938644099	bikrantp@gmail.com	03.03.2023	03.03.2023
			Ex.P-58/2023	Shriram Finance Company Ltd –	B.P Sarangi	9938644099	bikrantp@gmail.com	03.03.2023	03.03.2023

			Vs- Goutam Prakash Mohanty and another					
		Ex.P-59/2023	Shriram Finance Company Ltd – Vs- Santanu Mishra and another	B.P Sarangi	9938644099	bikrantp@gmail.com	03.03.2023	03.03.2023
		Ex.P-60/2023	Shriram Finance Company Ltd – Vs- Asmita Mohanty and another	B.P Sarangi	9938644099	bikrantp@gmail.com	03.03.2023	03.03.2023
		CS(III)-15/2023	ICICI Bank Ltd –Vs- Pratit Dash	B.B Mishra	9437378115	advbibhuti@yahoo.com	13.03.2023	13.03.2023
		CS(III)-16/2023	ICICI Bank Ltd –Vs-Pabitra Kumar Sahoo	B.B Mishra	9437378115	advbibhuti@yahoo.com	13.03.2023	13.03.2023
		CS(III)-17/2023	ICICI Bank Ltd –Vs- Shiva Prasad Dash and another	B.B Mishra	9437378115	advbibhuti@yahoo.com	13.03.2023	13.03.2023
		CS(III)-18/2023	ICICI Bank Ltd –Vs- Santosh Kumar Nayak and others	B.B Mishra	9437378115	advbibhuti@yahoo.com	13.03.2023	13.03.2023
		Ex.P-67/2023	Ms. Sriram City Union Finance Limited –Vs- Rakesh Ku Sahoo and others	Md. Riaz	9861211080	Mdriazp978@gmail.com	15.03.2023	15.03.2023
		Ex.P-68/2023	M/s. Sriram City Union Finance Limited –Vs- M/s. Shree Jagannath Marketing and others	Md Riaz	9861211080	Mdriazp978@gmail.com	15.03.2023	15.03.2023
		Ex.P-69/2023	M/s. Sriram City Union Finance Limited –Vs- Shaikh Amin	Md. Riaz	9861211080	Mdriazp978@gmail.com	15.03.2023	15.03.2023
		Ex.P-77/2023	M/s. Mahindra and Mahindra	S K Prusty	9437269177	Prustysandeep8@gmail.com	20.03.2023	20.03.2023

			Financial Services Limited –Vs- Babuli Sahoo					
		Ex.P-78/2023	M/s. Mahindra and Mahindra Financial Services Limited –Vs- Biranchi Behera	S K Prusty	9437269177	Prustysandeep8@gmail.com	20.03.2023	20.03.2023
		Ex.P-79/2023	M/s. Mahindra and Mahindra Financial Services Limited –Vs- Rakesh Mahapatra and another	S K Prusty	9437269177	Prustysandeep8@gmail.com	20.03.2023	20.03.2023
		Ex.P-80/2023	M/s. Mahindra and Mahindra Financial Services Limited –Vs- Sanjeeb Kumar Sahoo	S K Prusty	9437269177	Prustysandeep8@gmail.com	20.03.2023	20.03.2023
		Ex.P-81/2023	M/s. Mahindra and Mahindra Financial Services Limited –Vs- Sanjeeb Kumar Sahoo	S K Prusty	9437269177	Prustysandeep8@gmail.com	20.03.2023	20.03.2023
		Ex.P-82/2023	M/s. Mahindra and Mahindra Financial Services Limited –Vs- Md. Sahawaz	S K Prusty	9437269177	Prustysandeep8@gmail.com	20.03.2023	20.03.2023
		Ex.P-83/2023	M/s. Mahindra and Mahindra Financial Services Limited –Vs- Sekh Nizamuddin and another	S K Prusty	9437269177	Prustysandeep8@gmail.com	20.03.2023	20.03.2023
		Ex.P-84/2023	M/s. Mahindra and Mahindra	S K Prusty	9437269177	Prustysandeep8@gmail.com	20.03.2023	20.03.2023

			Financial Services Limited –Vs- Pratap Keshari Pattnayak					
		Ex.P-85/2023	M/s. Mahindra and Mahindra Financial Services Limited –Vs- Pramod Kumar Muduli	S K Prusty	9437269177	Prustysandeep8@gmail.com	20.03.2023	20.03.2023
		Ex.P-86/2023	M/s. Mahindra and Mahindra Financial Services Limited –Vs- Pramod Kumar Muduli	S K Prusty	9437269177	Prustysandeep8@gmail.com	20.03.2023	20.03.2023
		Ex.P-87/2023	M/s. Mahindra and Mahindra Financial Services Limited –Vs- Rajkishore Nayak and another	S K Prusty	9437269177	Prustysandeep8@gmail.com	20.03.2023	20.03.2023
		Ex.P-88/2023	M/s. Mahindra and Mahindra Financial Services Limited –Vs- Sarajuddin Khan	S K Prusty	9437269177	Prustysandeep8@gmail.com	20.03.2023	20.03.2023
		Ex.P-89/2023	M/s. Mahindra and Mahindra Financial Services Limited –Vs- Sarajuddin Khan and others	S K Prusty	9437269177	Prustysandeep8@gmail.com	20.03.2023	20.03.2023
		Ex.P-90/2023	M/s. Mahindra and Mahindra Financial Services Limited –Vs- Suddam Hosen Khan and another	S K Prusty	9437269177	Prustysandeep8@gmail.com	20.03.2023	20.03.2023
		Ex.P-91/2023	M/s. Mahindra and Mahindra	S K Prusty	9437269177	Prustysandeep8@gmail.com	20.03.2023	20.03.2023

			Financial Services Limited –Vs- Dillip Kumar Pradhan					
		Ex.P-92/2023	M/s. Mahindra and Mahindra Financial Services Limited –Vs- Bishnu Nayak	S K Prusty	9437269177	Prustysandeep8@gmail.com	20.03.2023	20.03.2023
		Ex.P-93/2023	M/s. Mahindra and Mahindra Financial Services Limited –Vs- Ajit Mahapatra	S K Prusty	9437269177	Prustysandeep8@gmail.com	20.03.2023	20.03.2023
		Ex.P-94/2023	M/s. Mahindra and Mahindra Financial Services Limited –Vs- Ajaya Kumar Behera	S K Prusty	9437269177	Prustysandeep8@gmail.com	20.03.2023	20.03.2023
		Ex.P-95/2023	M/s. Mahindra and Mahindra Financial Services Limited –Vs- Kuldeep Singh	S K Prusty	9437269177	Prustysandeep8@gmail.com	20.03.2023	20.03.2023
		Ex.P-96/2023	M/s. Mahindra and Mahindra Financial Services Limited –Vs- Sanghamitra Dehury	S K Prusty	9437269177	Prustysandeep8@gmail.com	20.03.2023	20.03.2023
		Ex.P-97/2023	M/s. Mahindra and Mahindra Financial Services Limited –Vs- Prasadha Behera	S K Prusty	9437269177	Prustysandeep8@gmail.com	20.03.2023	20.03.2023
		Ex.P-98/2023	M/s. Mahindra and Mahindra Financial Services Limited	S K Prusty	9437269177	Prustysandeep8@gmail.com	20.03.2023	20.03.2023

			-Vs- Umakanta Samal and another					
		CS(III)-20/2023	Central Bank of India –Vs- Birabhanu Mohapatra	M.R Dash	9040451044	Talk2lalatendu@gmail.com	21.03.2023	21.03.2023
		CS(III)-21/2023	Central Bank of India –Vs- M/s. Patra Sales and others	M.R Dash	9040451044	Talk2lalatendu@gmail.com	21.03.2023	21.03.2023
		CS(III)-22/23	State Bank of India –Vs- M/s. Fabrishine and another	S.S Mohapatra	9438016945	Adv.ssmohapatra@gmail.com	22.03.2023	22.03.2023
		CS(III)-23/2023	M/s. Fast Communication –Vs- State of Orissa and others	S. Ku Nayak	9237061772	subratkunayak@gmail.com	24.03.2023	24.03.2023
		Ex.P-116/2023	Kotak Mahindra Bank Ltd –Vs- Aruna Kumar Nayak	S.T Ku. Jena	7008047373	Tapan.samanta@gmail.com	29.03.2023	29.03.2023
		Ex.P-117/2023	Kotak Mahindra Bank Ltd –Vs- Gajendra Sahu	S.T Ku. Jena	7008047373	Tapan.samanta@gmail.com	29.03.2023	29.03.2023
		Ex.P-118/2023	Kotak Mahindra Bank Ltd –Vs- Basant Nayak	S.T Ku. Jena	7008047373	Tapan.samanta@gmail.com	29.03.2023	29.03.2023
		Ex.P-119/2023	Kotak Mahindra Bank Ltd –Vs- Partha Naik and another	S.T Ku. Jena	7008047373	Tapan.samanta@gmail.com	29.03.2023	29.03.2023
		Ex.P-120/2023	Kotak Mahindra Bank Ltd –Vs- Samarendra Pradhan and others	S.T Ku. Jena	7008047373	Tapan.samanta@gmail.com	29.03.2023	29.03.2023
		Ex.P-121/2023	Kotak Mahindra Bank Ltd –Vs- Umakanta Sahoo	S.T Ku. Jena	7008047373	Tapan.samanta@gmail.com	29.03.2023	29.03.2023
		Ex.P-122/2023	Indusind Bank – Vs- Raghu Samal	S.P Behera	9556399118	Samirbehera196@gmail.com	29.03.2023	29.03.2023
		Ex.P-123/2023	Indusind Bank – Vs- Suraj Sahu and another	S.P Behera	9556399118	Samirbehera196@gmail.com	29.03.2023	29.03.2023

			Ex.P-124/2023	Indusind Bank – Vs Imam Khan and another	S.P Behera	9556399118	Samirbehera196@gmail.com	29.03.2023	29.03.2023
			Ex.P-125/2023	Indusind Bank – Vs- Jitendra Kumar Sethi	S.P Behera	9556399118	Samirbehera196@gmail.com	29.03.2023	29.03.2023
			Ex.P-126/2023	Indusind Bank – Vs- Satyajit Jena and another	S.P Behera	9556399118	Samirbehera196@gmail.com	29.03.2023	29.03.2023
3	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	C.S No-05/2023	ICICI Bank Vrs. Sribanta Mallick & 02 others	S.N Panda		NA	06.03.2023	06.03.2023
			C.S No-06/2023	ICICI Bank Vrs. Girish Chandra Kahanr & 02 others	S.N Panda		NA	06.03.2023	06.03.2023
			C.S No-07/2023	ICICI Bank Vrs. Pitabash Kanhar & 02 others	S.N Panda		NA	06.03.2023	06.03.2023
			C.S No-08/2023	ICICI Bank Vrs. Dushasan Pradhan & 02 others	S.N Panda		NA	06.03.2023	06.03.2023
			C.S No-09/2023	ICICI Bank Vrs. Satya Priya Mohanty	S.N Panda		NA	06.03.2023	06.03.2023
			C.S No-10/2023	Canara Bank Vrs. Bidyutkesh Panda & Another	M.Ram Mohan Rao		NA	18.03.2023	18.03.2023
			E.P No-01/2023	Mohan Pradhan Vrs District Collector ,Ganjam & 02 others	Hemanta Kumar Dash		NA	03.03.2023	03.03.2023
			E.P No-02/2023	Summa Real Media pvt. Ltd. Vrs Pradip Kumar Nahak	D.P Ch. .Achary		NA	16.03.2023	16.03.2023
			E.P No-03/2023	M/S Gayatri Projects Limited Vrs . Department	D.N Panigrahy		NA	24.03.2023	24.03.2023

				of water Resources ,Government of Orissa & Another					
4	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Form 2

List of cases in which e-payment of Court fees was made during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL	NIL
2	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	C.S III-6/2022	Odisha Gramya Bank vs. Biswanath Behera	D.K. Mohapatra & associates	03.03.2022	21.03.2023
3	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	C.S No-18/2022	ICICI Bank Ltd. Vrs. Sri Pabitra Kanhar & Another	S.N Panda	17.11.2022	03.03.2023
			C.S No-25/2022	ICICI Bank Ltd. Vrs. Sri Abanikanta Malik & 02 others	S.N Panda	18.11.2022	04.03.2023
			C.S No-22/2022	ICICI Bank Ltd. Vrs. Sri Narayan Kanhar & 02 others	S.N Panda	17.11.2022	24.03.2023
			C.S No-24/2022	ICICI Bank Ltd. Vrs. Sri Dinabandhu Malik & 05 others	S.N Panda	18.11.2022	24.03.2023
4.	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL	NIL

Form 3**List of cases in which Electronic Service of Process has taken place during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	Exn no-3406/2022	M/S Bajaj Finance Ltd. Vrs Ashutosh electrical	Sri R.K Nanda and associates	15.12.22	22.03.23
			Exn No-3408/2022	M/S Bajaj Finance Ltd. Vrs. Parija Enterprises	Sri R.K Nanda and associates	15.12.22	22.03.23
2	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL	NIL
3	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	NIL	NIL	NIL	NIL	NIL
4	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL	NIL

Form 4**List of total no. of cases randomly allocated during the month**

Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL
2	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL
3	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	NIL	NIL	NIL	NIL
4	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL

Form 5**List of cases in which Case Management Hearing was held during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL	NIL
2	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	CS (III) 41/2022	State Bank of India vs. M/s. Anubhab & others	S. Sarangi vs. S.K. Pattnaik & associates	20.04.2022	03.03.2023
			CS (III) 396/2018	Indian Overseas Bank vs. Sanjaya Ku. Nayak	G.D. Kar vs. None	10.09.2018	13.03.2023
			CS (III) 499/2014	SBI, Niali Branch vs. Adait Sahoo & others	S.C. Biswal vs. None	11.11.2014	15.03.2023
			TMS 03/2018	SBI, Niali Branch vs. Smt. Sailabala Swain & others	S.C. Biswal vs. None	17.01.2018	20.03.2023
			CS (III) 812/2016	Union Bank of India vs. Ritika Enterprises	R.C. Ojha vs. S.K. Sahoo & associates	05.11.2016	27.03.2023
3	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	NIL	NIL	NIL	NIL	NIL
4	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL	NIL

Form 6

Contested commercial cases disposed during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested / Settled)	Date of execution of decree	No. of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	Arbitration 77/2015	Sri Prabir Ghosh Vrs M/s Ceramin India Pvt. Ltd.	Sri S.S Padhi and associates Vs. H.P Ratha and associates	14.09.2015	Nil	06.03.2023	2740 days	Dismissed on contest against the opposite party			
Exn. 81/2021			Larsen & Turbo Ltd. Vrs. State of Odisha and others	Sri Anupam Das and associates Vs. Rudra Pratap Nanda and associates	15.07.2021	Nil	04.03.2023	610 days	Disposed of with fully satisfaction				
Exn. 82/2021			Larsen & Turbo Ltd. Vrs. State of Odisha and others	Sri Anupam Das and associates Vs. Rudra Pratap Nanda and associates	15.07.2021	Nil	04.03.2023	610 days	Disposed of with fully satisfaction				
Exn. 83/2021			Larsen & Turbo Ltd. Vrs. State of Odisha and others	Sri Anupam Das and associates Vs. Rudra Pratap Nanda and associates	15.07.2021	Nil	04.03.2023	610 days	Disposed of with fully satisfaction				
Exn. 100/2012			Md. Jober Ali Vrs union of India	Sri S.K Sanganaria Vrs Prasant Ku Parhi, A.S.G Govt. of India	13.07.2012	Nil	28.03.2023	3895 days	Disposed of with fully satisfaction				

			Exn. 287/2013	Md. Jober Ali Vrs union of India	Dri S.K Sanganaria Vrs Prasant Ku Das, C.G.C ,OHC ,Ctc	05.09.2013	Nil	31.03.2023	3470 days	Disposed of with fully satisfaction			
			Exn.67/2022	Sri M.Shiva Rao Vrs Union of India	Sri U.C Senapati and associates vrs Sri Prasanta kumar Das ,C.G.C	02.05.2022	Nil	31.03.2023	335 days	Disposed of with fully satisfaction			
2	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	Exn. 199/18	Upendranath Rout Vrs PPT	S.Pasayat & Associates Vrs G. Mishra & Associates	15.05.2018	-	27.03.23	1741 days	contested			
			ARBP 4/20	Trupti Automotives Vrs M/S Kalinga Roofing Solutions	D.Pati & Associates Vrs L.N Rayatsingh	17.01.2020	-	28.03.23	1165 days	contested			
			ARBP 141/22	State of Odisha vrs Bamadev Nayak Infrastructures ltd.	P.K Lenka (G.P) Vrs J.K Mohapatra & Associates	12.12.22	-	28.03.23	103 days	contested			
			IA 95/19 (CS 333/18)	Arati Steel Ltd. Vrs Alok Kumar Baliarsingh	A.C Pal & Associates Vrs B.P Saha & Associates	07.11.19	-	06.03.23	1579 days	contested			
3	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	C.S 137/20	Ambika Kumar Satapathy Vrs Ajit Kumar Satapathy	L.K Alatia Vrs Sadananda Mohanpra	22.12.2020	NA	20.03.2023	02 years 02 months 29 days	Contest			U/s 7 rule-1(2) CPC
			C.S 302/20	M/s Agrini Exports Pvt. Ltd. Vrs the Chairman ,Bisleri	G.K Panda vrs S.K Panigrahi	15.10.2020	NA	21.03.2023	02 years 05 months & 06 days	Contest			U/s 7 rule-1(2) CPC

				International Pvt.Ltd.									
			C.S 56/21	Banamali Panighrahi Vrs Branch manager ,Punjab National Bank & 02 others	S.Ram Kumar Vrs Bijay Kumar Patnaik	20.04.2021	NA	31.03.2023	01 year 11 months 11 days	Contest			U/s 7 rule-1(2) CPC
4	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Form 7
Summary of Commercial Cases during the month

Sl. No.	Court	District	Total number of cases pending (on the 1 st day of the month)	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	
1.	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	4740	Instituted-59 <u>Received on transfer-2</u> Total-61	98	4703	Commercial cases having pecuniary value of rupees more than 5 lks
2.	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	1317	90	72	1335	
3.	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	117	28	09	136	
4	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	288	Instituted-2 <u>Received on transfer-3</u> Total-5	14	279	
TOTAL			6462	184	193	6453	